#### Deployment of additional battalion on the Border by Myanmar

- @3992. MISS SAROJ KHAPARDE: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that Myanmar's borders with India which were covered by five battalions of regular infantry before 1988, are now covered by more than thirty-two battalions, as per the newsitem captioned 'Myanmar deploys 32 battalions along Indian border' which appeared in the 'Times of India', dated 17th June, 1992;
- (b) if so, what are the details theseof; and
- (c) what steps Government taken/proposed to take in the matter?

THE MINISTER OF DEFENCE PAWAR): (SHRI SHARAD to (c) Government do not have confirmed reports to suggest the deployment of 32 Myanmar infantry battalions along the Indo-Myanmar border. Government keeps a constant watch on all developments impinging on national security and takes appropriate measures,, from time to time, to ensure defence preparedness.

### Delay for finalising Rum contract by CSD, Bombay

3993. SHRI SATYA PRAKASH MA-LAVIYA: Will the Minister of DEFEN-CE be pleased to state:

- (a) whether it is a fact that the Rum contract for the year 1992-93 has not yet been finalised by army Canteen Stores Department, Bombay: and
- (b) if so, the reasons for the delay in finalising the contract and by when it is likely to be finalised?

THE MINISTER OF DEFENCE (SHR'I SHARAD PAWAR): (a) Yes, Sir.

(b) Rum contracts for the year 1990-91 and 1991-92 were finalised in October 1990 and November 1991, respectively. The process for finalisation of contracts for the year 1992-93 is in progress. The stocks of Rum are sufficient to meet Befence requirement till the supplies against new contracts start coming in.

#### Refirement benefit to disabled army personnel

3994. SHRI SYED SIBTEY RAZI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have been requested to relax eligibility conditions for retirement benefits in case of armed forces personnel disabled during service;
  - (b) if so, what are the details thereof;
- (c) whether any action on these requests has since been taken;
- (d) whether Government propose to provide similar reliefs to civilian em~ ployees of Central Government and State Governments; and
- (e) if so, the details thereof and not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): No. Sir.

(b) to (e) Do not arise.

#### Army Jeeps purchased by Maharashtra Legislators

3995. DR. SHRIKANT RAMCHAN-DRA JICHKAR: Will the Minister of DEFENCE be pleased to state:

- (a) what is the total number of jeeps purchased by Maharashtra legislators during the last 5 years from the Defence quota allotted to them; and
- (b) what is the number of legislators who have benefited from this scheme?

<sup>@</sup>Previously Unstarred Question No. 3143, Transferred from 6th August, 1922.

THE MINISTER OF DEFENCE (SHR'I SHARAD PAWAR): (a) and (b) During the last five years, 272 jeeps were allotted to Maharashtra Legislators from pool of Disposal Vehicles (Legislators Pool), out of which 8 Legislators took delivery of 8 jeeps, after payment of cost.

3996 [Transferred to the 19th August, 1992].

# Promotions of Army Officers

3997. DR. BALDEV PRAKASH: Will the Minister of DEFENCE be pleased to state:

- (a) the number of army officers of all the three wings i.e. the army, navy and air force who had approached various courts in the country regarding their promotions;
- (b) the criteria for the pomotion of army officers to the higher ranks; and
- (c) the number of cases in which the courts have upheld officers contention during the last two years?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) 82 Army, Navy and Air Force officers approached various Courts during 1990 and 1991 regarding their promitions; of these 8 were decided in favour of the petitioners.

The selection for premotion of officers to the higher ranks is made on the basis of their career profile, seniority and relative merit.

## Purchases by Defence P. S. Us

3998. DR. SANJAYA SINH: Will the Minister of DEFENCE be pleased to state:

- (a) the names of tre defence P.S.Us. which have developed ancillary units;
- (b) the names of the P.S.Us. which are making purchases from small scale industries;

- fence P.S.Us, from ancillary units during the last three years till date; and
  - (d) the value of purchases by the defence P.S.Us. from small scale units during the same period?

THE MINISTER OF DEFENCE (SHRT SHARAD PAWAR): (a)
The names of the defence P.S.Us, which have developed ancillary units are as follows:—

- 1. Hindustan Aeronautics Limited (HAL)
- 2. Bharat Electronics Limited (BEL)
- 3. Bharat Earth Movers Limited (BEML)
- 4. Goa Shipyard Limited (GSL)
- 5. Bharat Dynamics Limited (BDL)
- (b) All the eight defence PSUs, named ed below, are making purchases from small scale industires:—
  - Hindustan Aeronautics Limited (HAL)
  - 2. Bharat Electronics Limited (BEL)
  - 3. Bharat Forth Movers Limited (BEML)
  - 4. Mazagon Dock Limited (MDL)
  - 5. Garden Reach Shipbuilders and Engineers Limited (GRSE)
  - 6. Goa Shipyard Limited (GSL)
  - 7. Mishra Dhatu Nigam Limited
  - 8. Mishra Dhatu Nigam Limited) (MIDHANI)